HIGH COURT OF KARNATAKA

HCC No. 33/2019

BENGALURU

DATED: 21ST MARCH 2020

NOTIFICATION

In view of Novel Corona Virus (Covid-19), Virtual Courts is created in the High Court of Karnataka, Principal Bench, Bengaluru. Advocates/Party-in-person can digitally appear by using Video's/Skype to represent their cases listed before the Hon'ble High Court of Karnataka, Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi. Advocates/Party-in-person are requested to share their case details, video/Skype ID to email ID-regcomp@hck.gov.in of Registrar (Computers).

The concerned Advocates/Party-in-person will be informed about the slot given for their appearance through digital means.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

(T.G. SHIVASHANKARE GOWDA)
REGISTRAR (COMPUTERS)